

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.154 of 2020

IN THE MATTER OF:

Sri Dhanada Laboratories Pvt. Ltd. & Ors.

...Appellants

Vs.

Namireddy Raghu Ram Reddy & Ors.

....Respondents

Present:

**For Appellants: Mr. Dr. Lakshmi Narasimha, Advocate.
M/s Lawyers Knit & Co.**

**For Respondents: Mr. S. Ravi, Sr. Advocate with Mr. Nitin
Chowdary Pavulari Advocate for R-1,2.
Mr. Deepak, Advocate for R-1.**

ORDER

(Through Virtual Mode)

15.10.2020: At request, of the Learned Counsel for the Appellant, the Registry is directed to list the matter on **6th November, 2020.**

Till then, the interim order dated 16.09.2020 passed by this Tribunal shall continue.

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**